

Computer education in rural area

†975. SHRI BALAVANT ALIAS BAL APTE :
SHRI SHREEGOPAL VYAS:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government proposes to provide at least one computer in each panchayat in the country to achieve the aim of providing computer education at rural level;
- (b) if so, the details thereof, State-wise;
- (c) the details of the amount allocated to achieve the above target during last three years, year-wise and State-wise;
- (d) whether the amount allocated for the said purpose is adequate; and
- (e) if not, the reasons therefor and the steps taken to increase the allocation in this regard?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) to (e) There is no approved scheme of Central Government for providing Computers to each Panchayat. No funds have been released during last three years to any States/UTs for computerization of village Panchayats by Ministry of Panchayati Raj.

Position of India in UN-HDI, 2007

976. SHRI MANI SHANKAR AIYAR: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the attention of the Ministry has been drawn to the UN Human Development Index (HDI), 2007 which shows that India stagnates at the same position 134 on the Index as it held in 1994;
- (b) whether the Ministry has analysed the reasons underlining it;
- (c) if so, whether the primary fault lies with the delivery system for public goods and services; and
- (d) the steps being taken by Government to ensure the centrality of the Panchayat Raj Institutions (PRIs) in the delivery of Centrally Sponsored Schemes to rectify this?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) and (e) As per UN Human Development Index Report, 1997, India ranked 138 on HDI for 1994. This ranking for the country for 2007 as per the said Report for 2009 is 134.

(b) and (c) There can be several reasons for India's rank on HDI. Ministry of Panchayati Raj has not undertaken any detailed study regarding the same.

(d) MoPR has taken several steps to ensure centrality of PRIs in the delivery of Centrally Sponsored Schemes, which includes issuing:—

- (i) detailed advisory dated 19.1.2009 to Central Ministries and the States for delineating roles and responsibilities of PRIs;

†Original notice of the question was received in Hindi.